

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd April, 2020

No.HC.VII-14/2020 / 1775 /A. Smti Bijay Lashmi Boruah, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as Principal Judge, Family Court, Dhubri, vice Smti Geeta Baishya Changkakati transferred.

Smti Boruah will hand over charge of her Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-14/2020 / 1776 /A. On his release from the Registry of the Gauhati High Court, Guwahati, Shri Dhrupad Kashyap Das, Registrar (Judicial), Gauhati High Court, Guwahati, is posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Smti Bijay Lashmi Boruah transferred.

Shri Das will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and join his new assignment immediately.

No.HC.VII-14/2020 / 1777 /A. Smti Geeta Baishya Changkakati, Principal Judge, Family Court, Dhubri, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Shri Prasanta Buragohain retiring from service on 30.04.2020 on superannuation.

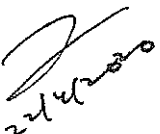
In anticipation of her appointment by the Govt., Smti Baishya Changkakati will hand over charge of her Court and Office to the Counsellor, Family Court, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-14/2020 / 1778 /A. Smti Shabnom Choudhury, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is posted as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Anubha Das retiring from service on 30.04.2020 on superannuation.

Smti Choudhury will hand over charge of her Court and Office to the Principal Judge, Family Court, No.3, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-14/2020 / 1779 /A. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.3, Kamrup (M), Guwahati, is posted as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, vice Shabnom Choudhury posted as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati.

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Smti Rahman will hand over charge of her Court and Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-14/2020/ 1780 /A. Smti Nirmali Talukdar, Addl. District and Sessions Judge, Udalguri, is transferred and posted as Principal Judge, Family Court, No.3, Kamrup (M), Guwahati, vice Smti Roushan Ara Rahman posted as Principal Judge, Family Court No.2, Kamrup (M), Guwahati.

Smti Talukdar will hand over charge of her Court and Office to the District and Sessions Judge, Udalguri and proceed to join her new assignment immediately.

No.HC.VII-14/2020/ 1781 /A. Shri Biprajit Roy, Addl. District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Addl. District and Sessions Judge, Dhubri, vice Shri Rafique Ahmed Tapadar transferred.

Shri Roy will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join at his new place of posting immediately.

No.HC.VII-14/2020/ 1782 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Rafique Ahmed Tapadar, Addl. District and Sessions Judge, Dhubri, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Judicial), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Dhrupad Kashyap Das transferred.

Shri Tapadar will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)


Memo No. HC.VII-14/2020/ 1783 - 1812 /A.

Dated 22.04.2020

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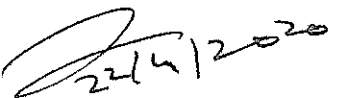
1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to appoint Smti Geeta Baishya Changkakati as Presiding Officer, Labour Court, Guwahati and place the services of Shri Rafique Ahmed Tapadar at the disposal of the Gauhati High Court with effect from the date of his joining in the Gauhati High Court, Guwahati.

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2. The Commissioner & Secretary to the Govt. of Assam, Labour & Employment Department, Dispur. He is requested to appoint Smti Geeta Baishya Changkakati as Presiding Officer, Labour Court, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
12. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
13. The Principal Judge, Family Court, No.1,2 & 3, Kamrup (M), Guwahati/ Dhubri/ Nalbari/Cachar, Silchar/Barpeta.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Smti Bijay Lashmi Boruah, Member, MACT, No.2, Kamrup (M), Guwahati.
16. Shri Dhrupad Kashyap Das, Registrar (Judicial), Gauhati High Court, Guwahati.
17. Smti Geeta Baishya Changkakati, Principal Judge, Family Court, Dhubri.
18. Smti Shabnom Choudhury, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati.
19. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.3, Kamrup (M), Guwahati.
20. Smti Nirmali Talukdar, Addl. District and Sessions Judge, Udalguri.
21. Shri Biprajit Roy, Addl. District and Sessions Judge, Chirang, Kajalgaon.
22. Shri Rafique Ahmed Tapadar, Addl. District and Sessions Judge, Dhubri.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Chief Judicial Magistrate, _____
25. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
27. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
28. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


22/4/2020

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI